



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[DIVISION BENCH-I

**ITEM NOS. 6, 7 AND 14 HAS BEEN RE-LISTED
IN DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

24	WA/415/2023 CAVT. NO.12452/023, FIXED, CAVT./1245/2023	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR D K MISHRA MR. I H SAIKIA MR B PRASAD MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB	MR. S K GOSWAMI SC, N C T E MR. R SHARMA SC, SEC. EDU. FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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14)	MR D K MISHRA	08-02-2024	To	09-02-2024
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16)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
17)	MR S K SARKAR	07-02-2024	To	07-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
12	WP(C)/5462/2020 PART-HEARD, BY SLIP, WITH LCR	SABURA KHATUN Versus THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
13	WA/225/2014 FIXED, CAVT./802/2021 (D/O)	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISHY PRIEST and 4 ORS.		
14	WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
15	WA/291/2018 FIXED	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

23 WP(C)/524/2021
AT 10:15 AM

M/S QUALITY PHARMA PRODUCTS PVT
LTD (UNIT II)
Versus
THE STATE OF ASSAM AND 5 ORS

MRS. P GOSWAMI

MR. P DAS
MR. S BARUAH (SC,
POLLUTION CONTROL
BOARD OF ASSAM, R-6)
MR G DAS
SC, INDUSTRIES AND
COMMERCE
ASSTT.S.G.I.
SC, NEDFI

LEAVE NOTE OF ADVOCATES FOR 06/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	WP(C)/4027/2017 PART-HEARD, FIXED	KAZI MAULANA IBRAHIM ALI AKAND Versus THE STATE OF ASSAM and 5 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM MR A CHAKRABORTY(R-1 to 6) SC, REVENUE
ORDERS				
11	Co.Appl./8/2016 FIXED	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
	WITH I.A.(Civil)/3874/2023 in Co.Appl./8/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA AND 2 ORS.	A NEOG	
12	Co.Appl./9/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
11	Crl.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
	WITH			
12	Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
	WITH			
13	Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
	WITH			
14	Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
	WITH			
15	Crl.A./264/2016 I.A. (CRL) 344/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

16	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
17	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
18	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
19	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
20	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
21	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
22	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
23	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

4	CRP(IO)/48/2024 WITH OFFICE NOTE, FIXED	DELHI PUBLIC SCHOOL, DULIAJAN AND ANR. Versus BARUAS INDUSTRIES AND 2 ORS	MR Z MUKIT MR. A SARMA MR. M HUSSAIN MR. K KALITA	
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

**[THE DIVISION BENCH-II WILL AGAIN SIT
AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
6	WP(C)/949/2015 AT 2:00 PM	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE	MR.A DASGUPTA MS.B DAS	MR.S CHAKRABORTY MR.D BARUAH
	WITH I.A.(Civil)/1976/2023 in WP(C)/949/2015	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE		MR. S CHAKRABARTY
7	WP(C)/1062/2015 AT 2:00 PM	THE MANAGEMENT OF M/S EMAMI LIMITED, Versus MD. AZAHARUDDIN AHMED and 15 ORS.	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND MR.A JAHID	MR.A D GUPTAR- 1 to 15 MR.S CHAKRABORTY(R- 1 to 15) MS.B DAS(R- 1 to 15)

LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
14	WP(C)/2651/2022 B/O	M/S GANNON DUNKERLEY AND CO. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR SISHIR DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
15	WP(C)/2969/2022 B/O	M/S GANNON DUNKERLEY AND CO LTD Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 06/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
11)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024
14)	MR D K MISHRA	08-02-2024	To	09-02-2024
15)	MR B PRASAD	08-02-2024	To	09-02-2024
16)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
17)	MR S K SARKAR	07-02-2024	To	07-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
63	WP(C)/3968/2022 (CONNECTED WITH ITEM NO.13 IN THE DAILY LIST)	LIKHESWAR HANDIQUE AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
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14)	MR D K MISHRA	08-02-2024	To	09-02-2024
15)	MR B PRASAD	08-02-2024	To	09-02-2024
16)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
17)	MR S K SARKAR	07-02-2024	To	07-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
22	I.A.(Civil)/331/2024 WITH LCR, B/O in RSA/87/2016 WITH RSA/87/2016	SAFIQUE UDDIN @ SAFIQUE ALI Versus KAMARUN NESSA and 4 ORS	MR. K A MAZUMDER	
		SAFIQUE UDDIN @ SAFIQUE ALI Versus KAMARUNNESSA and 4 ORS	MR. K A MAZUMDER MR. E AHMED MR. A CHOUDHURY MR. N I KHAN	MR. M A CHOUDHURY (R1)
ORDERS				
23	RFA/42/2019 WITH LCR, B/O	SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN
24	RFA/49/2020 B/O WITH I.A.(Civil)/1531/2020 in RFA/49/2020 WITH I.A.(Civil)/1532/2020 in RFA/49/2020 WITH I.A.(Civil)/1533/2020 in RFA/49/2020	BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus M/S SUPER INFRATECH PTE LIMITED AND 3 ORS.	MR. B PATHAK MR. R THADANI	MR. G J SAIKIA MR. M BISWAS FOR CAVEATOR
		BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus M/S SUPER INFRATECH PTE LIMITED AND 3 ORS	MR. B PATHAK MR. R THADANI	MR. G J SAIKIA MR. M BISWAS FOR CAVEATOR
		BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus M/S SUPER INFRATECH PTE LIMITED AND 3 ORS	MR. B PATHAK MR. R THADANI	MR. G J SAIKIA MR. M BISWAS FOR CAVEATOR
		BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus M/S SUPER INFRATECH PTE LIMITED AND 3 ORS	MR. B PATHAK MR. R THADANI	MR. G J SAIKIA MR. M BISWAS FOR CAVEATOR
25	I.A.(Civil)/1164/2023 B/O in RFA/4208/2023	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, IRRIGATION

	WITH RFA/4208/2023 (Filing Number)	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS. B	MR. P K DEKA	
26	I.A.(Civil)/1274/2023 B/O in MACApp./17993/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR	
	WITH MACApp./17993/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MAHILA BALA RAY AND 2 ORS		
	WITH I.A.(Civil)/839/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY	MR G U AHMED (r-1) MR. M KHAN (r-1) MR. R ISLAM (r-1) MR A K DAS (r-1) MS J AKTAR (r-1)
	WITH I.A.(Civil)/1273/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR	
	WITH I.A.(Civil)/1275/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR	
27	I.A.(Civil)/336/2024 (CONNECTED WITH ITEM NO. 3 IN THE DAILY CAUSE LIST) in CRP(IO)/279/2022	MD. SIDDIQUE ALI AND 7 ORS Versus ON THE DEATH OF KHADEM ALI,	MR. T ISLAM	
HEARING				
28	MACApp./255/2016 WITH LCR, B/O	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus MUST SUFIA KHATUN and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.M DUTTA(R- 1&3) MS.M BARMAN(R- 1&3) MS.D GHOSH(R- 1&3) MR.M ISLAMR- 1and3
29	MACApp./209/2017 WITH LCR, B/O	SMT SUBALA DAS Versus MRS GITANJALI KUMAR and ANR	MR.D K JAIN	
	WITH I.A.(Civil)/4132/2018 in MACApp./209/2017	SMTI. SUBALA DAS Versus THE NATONAL INSURANCE CO. LTD.	MS. M DASGUPTA	MR. B J MUKHERJEE MR. S S SARMA
	WITH CO/41/2019 in MACApp./209/2017	NATIONAL INSURANCE CO LTD Versus SMT SUBALA DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
30	MACApp./638/2017 WITH LCR, B/O	SMTI LAKHIMI MAZUMDAR Versus SRI VIJAY KR. SHAH and 2 ORS	MR.P DAS MR.A D CHOUDHURY	MS. M SAIKIA MS. P BORTHAKUR
31	WITH MACApp./469/2017	FUTURE GENERAL INDIA INSURANCE COMPANY LTD Versus SMTI LAKHMI MAJUMDAR and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. A D CHOUDHURY (R1)

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	Crl.Pet./124/2024 B/O	ARMY NO. 15715017K NAGIREDLA SRINU AN ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K MEDHI MR K K MEDHI	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./124/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BHABEN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
BAIL HEARING				
50	AB/1454/2023 FIXED	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
51	AB/4017/2023 FIXED	MORTUJ ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MR. P S BISWAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
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15)	MR B PRASAD	08-02-2024	To	09-02-2024

16) MS. B CHOUDHURY

05-02-2024

To 12-02-2024

17) MR S K SARKAR

07-02-2024

To 07-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

25	Review.Pet./28/2023 WP(C) 2121/2018(D/O), FIXED	NILADHAR DEKA Versus THE STATE OF ASSAM 4 ORS .	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MS D MAHANTA MR A CHETIA	GA, ASSAM SC, FINANCE
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WITH

26	Review.Pet./128/2023	DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAHU MS A ROY	SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
54	Bail Appln./2608/2023 (AT 2:00 PM)	SANJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
55	Bail Appln./3342/2023 (AT 2:00 PM)	WASEEM Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
56	Bail Appln./3528/2023 (AT 2:00 PM)	SANJAY KUMAR CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. R MAJUMDAR	PP, ASSAM
57	Bail Appln./3868/2023 (AT 2:00 PM)	NAYAN CHANDR KURI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
58	Bail Appln./4327/2023 (AT 2:00 PM)	GAUTAM ROKSHIT @ GAUTAM RAKSHIT Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
59	Bail Appln./4452/2023 (AT 2:00 PM)	SWAPAN MAZUMADAR @ SWAPON MAZUMDER Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB	PP, ASSAM
60	Bail Appln./4494/2023 (AT 2:00 PM)	RAHUL PRASAD Versus STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
61	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
62	Bail Appln./4149/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DHIRENDRA KR CHOUDHURY Versus THE STATE OF ASSAM	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
63	Crl.Pet./1182/2023	DHIRENDRA KR CHOUDHURY Versus THE STATE OF ASSAM	MR. J KALITA DIKSHITA DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

**THIS BENCH WILL RISE AS SOON AS THE
DIVISION BENCH-II RISES AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION OF HONOURABLE
MR. JUSTICE M.R. PATHAK AND HER LADYSHIP,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	Bail Appln./285/2024 B/O	MOJIBOR MONDAL @ MOJIBAR MANDAL Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
55	Bail Appln./268/2024	RUHUL KUDDUS @ KUDDUS MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
MOTION				
56	AB/281/2024 B/O	RAJU @ RAJU ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM
ADMISSION				
57	CrI.Pet./1320/2023 FIXED	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR B PUSHILAL (R-2) PP, ASSAM
58	CrI.Pet./1321/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR. S K SINGH(R-2) MR B PUSHILAL (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
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12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024
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17)	MR S K SARKAR	07-02-2024	To	07-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[THIS BENCH WILL SIT AT 10:15 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/479/2024 FIXED	DR DILIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR J PAYENG MS A PAYENG	SC, HIGHER EDU
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/3478/2023 in WP(C)/5307/2023	DR. SUDIPTA PHUKAN Versus KAKALEE DAS AND 5 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA SC, HIGHER EDU SC, U G C
	WITH WP(C)/5307/2023	KAKALEE DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR. A BORUA (R-5) SC, U G C
<u>ORDER NO STEPS</u>				
3	WP(C)/3453/2022	AFZALUR RAHMAN AND 14 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	SC, ELEM. EDU GA, ASSAM
<u>ADMISSION</u>				
4	WP(C)/1090/2022	DILIP DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
5	WP(C)/1824/2023	MRS. URIREI SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHAKRABORTY MS D MAHANTA	MR. D CHAKRABARTY (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2047/2023 in WP(C)/1824/2023	PH. RUTH JOAN SINGHA, Versus MRS. URIREI SINGH AND 3 ORS.	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. U K NAIR SC, SEC. EDU.
6	WP(C)/2066/2023	KALYAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MR B P SARMAH B SAHA	MS D BORGHAIN (R-5) MR. P GOHAIN (R-5) MS. K BARUAH (R-5) MS. M SARMAH (R-5) MS M BORAH (R-5) SC, SEC. EDU.

7	WP(C)/2214/2023 CAVT. NO.02272/023,	JAYANTA KUMAR SARMA Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R- 1,2,3) MR. P J PHUKAN, (R-1 TO 3,5,6 & 7) MR. A CHAMUAH, SC, UNIVERSITY GRANTS COMMISSION, (RESPONDENT NO. 7) SC, KKHSOU MR. ARIF AHMED (R-5,6) FOR CAVEATOR
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ORDERS

8	WP(C)/2036/2022	JAHERA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M RAHMAN	SC, ELEM. EDU GA, ASSAM SC, AG
9	WP(C)/2118/2022	MD. ZAHIDUR RAHMAN SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, SEC. EDU. SC, FINANCE
10	WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
WITH				
11	WP(C)/4449/2020	DR BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
12	WP(C)/6351/2022 WITH OFFICE NOTE	SMTI CHENEHI BURMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	SC, ELEM. EDU
13	WP(C)/8154/2022 WITH OFFICE NOTE	ZAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. A S AKAND MR J ISLAM MR. A HUSSAIN	SC, ELEM. EDU
14	WP(C)/322/2023	BISWA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.

HEARING

15	WP(C)/2891/2014 CAVT. NO. 650/14 WITH OFFICE NOTE	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR K K MAHANTA (Sr. Advocate) (r-4) MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MR. K M MAHANTA (R-4) MS.P KHOOND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
WITH				
	I.A.(Civil)/3685/2023 in WP(C)/2891/2014	DILIP CH. HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE	SC, HIGHER EDU MR.B D KONWAR MR J H SAIKIA
16	WP(C)/6777/2015	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM

17	WP(C)/5389/2016	HAREKRISHNA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.B RAHMAN MR.S CHOUDHURY MR.P K R CHOUDHURY	MR.P K DAS(R-5) MR. S DEKAR-5 SC, U G C(R 4) SC, HIGHER EDUCATION(R 1 - 3)
18	WP(C)/1930/2017	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
19	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)
20	WP(C)/6222/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR. D A KAIYUM SC, SECONDARY EDUCATION SC, G U
	WITH			
21	WP(C)/5678/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR.J ABEDIN(R-4) MR.D A KAIYUM(R-4) MR.E HUSSAINR-4 SC, SECONDARY EDUCATION SC, G U
22	WP(C)/273/2019	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
23	WP(C)/5783/2022	SUNIL KUMAR MITRA Versus THE STATE OF ASSAM AND 6 ORS.	B KUMAR MR. S UPADHAY	SC, ELEM. EDU SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
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14)	MR D K MISHRA	08-02-2024	To	09-02-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/566/2024 B/O	RAMBHA YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. R BORA	SC, ELEM. EDU SC, K A A C
ORDER (STAY VACATING)				
38	I.A.(Civil)/225/2024 WITH OFFICE NOTE, FIXED in WP(C)/7190/2023	MALEK ALI Versus AKRAM ALI @ AKRAM HUSSAIN AND 4 ORS A	MR. A SARMA MR. K KALITA(r-5)	MR. S A AHMED MR F A AHMED
	WITH WP(C)/7190/2023	AKRAM ALI @ AKRAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S A AHMED MR F A AHMED	SC, ELEM. EDU MR. A SARMA (r-5) MR. K KALITA(r-5) MR. LENTSO(r-5)
ORDERS				
39	WP(C)/4642/2023 B/O	MASUMA AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
40	WP(C)/6276/2023 B/O	DR. JINTU SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U

LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

52	AB/250/2024 (CONNECTED WITH ITEM NO. 33 IN THE DAILY CAUSELIST), FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN MR S PRODhani MS P DEKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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